

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 111
CP No. 58/CB/2022

Proceedings under Section 241-242 Companies Act

IN THE MATTER OF:

Sabita Mehar

.....Applicant

V/S

Beam Diagnostics Pvt. Ltd.

.....Respondent

Order delivered on 05/06/2024

Coram:

H.V. Subba Rao, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

: Mr. Umesh Chandra Sahoo, Adv.

For the Respondent

: Mr. Tanmay Mishra, Adv.

ORDER

Ld. Counsel, Mr. Umesh Chandra Sahoo, appears for the petitioner and seeks time to file rejoinder. Three weeks' time is granted to file rejoinder.

Ld. Counsel, Mr. Tanmay Misra, appears for the respondent.

List the matter on 07.08.2024.



Kaushalendra Kumar Singh
Member (Technical)



H.V. Subba Rao
Member (Judicial)